

in handling Hindi telegrams.

(b) It is not a fact that most people send telegrams in Hindi, nor is there any accumulation of Hindi telegrams.

(c) The question does not arise.

**Construction of Head Post Office Building in Bihar**

**406. KUMARI KAMALA KUMARI :**  
Will the Minister of COMMUNICATIONS be pleased to state

(a) whether his attention has been drawn to the news appearing in the Bihar newspaper namely *Saptahik Haldhar* dated the 29th July 1971 wherein a description of Head Post Office has been given ;

(b) whether the Head Post Office is housed in a very costly private rented building because the new building meant for it has not been constructed even after more than nine years ; and

(c) whether the old Government building where the Post Office was housed has been demolished and the time by which the new Post Office building is likely to be built ?

THE MINISTER OF COMMUNICATIONS (SHRI H.N. BAHUGUNA) : (a) It is presumed that the Member is referring to Daltonganj Head Post office which is functioning in a rented building since 17-2-63 at a rent of Rs. 950/- per month which is considered reasonable. The old departmental building where Daltonganj Head Post office was functioning earlier to 1963 was demolished to make room for the construction of a new building. The work was delayed due to frequent changes in the plans. However, it has now been started and is likely to be completed by Sept. 1972.

**Supply of Advertisement Materials to Small Newspapers**

**407. KUMARI KAMALA KUMARI :**  
Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) the number of advertising agencies (Private and Government) who supply

advertisement materials to small news papers ;

(b) whether Government have given any instruction to them for supplying Publicity materials to small newspapers (weeklies) ; and

(c) if so, the addresses of those advertising agencies which are located in Delhi ?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARAM BIR SINHA) : (a) and (b). Advertising Agencies are not controlled by Government. Government do not, therefore, maintain any list of such agencies.

Advertising agencies which seek accreditation with Government are granted such accreditation by the Directorate of Advertising and Visual Publicity provided they accept inter alia Government's policy of encouraging small and medium newspapers.

(c) A list of such accredited advertising agencies located in Delhi is placed on the Table of the House. [Placed in Library. See No. L.T-100/71]

दिल्ली में हायर सेकण्डरी स्कूलों के लिए बाइस प्रिंसिपलों की भर्ती

409. श्री अश्वेश : क्या प्रधान मंत्री दिल्ली में हायर सेकण्डरी स्कूलों के लिए बाइस प्रिंसिपलों की भर्ती के बारे में 11 अगस्त, 1971 के अतारांकित प्रश्न संख्या 7595 के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) क्या अपेक्षित जानकारी इस बीच एकत्र कर ली गई है ; और

(ख) यदि हां, तो इसे सभा-पटल पर कब रखा जायेगा ?

गृह मंत्रालय और क्लामिक विभाग में राज्य मंत्री (श्री राम निवास मिश्र) :

(क) जी हां, श्रीमान ।

(ख) दिल्ली प्रशासन के अधीन गवर्नमेंट उच्चतर माध्यमिक स्कूलों के बाइस प्रिंसिपलों के पद (श्रेणी 11 पद) के लिए भर्ती निकालने में इन पदों को श्रेणी 111 पदों से पूर्वोक्त

परीक्षाओं के सम्बन्ध में प्रश्नों के लिए निम्नलिखित प्रत्युपाय व्यवस्था की गई है :—

- (1) स्नातकोत्तर अध्यापक जिनकी उस ग्रेड में 5 वर्षों की सेवा हो—5 प्रतिशत ।
- (2) स्कूलों के सहायक जिला निरीक्षक । सहायक सामाजिक शिक्षा अधिकारी जिनकी उस ग्रेड में 7 वर्ष की सेवा हो—10 प्रतिशत ।
- (3) प्रशिक्षित स्नातकोत्तर अध्यापक जिनकी उस ग्रेड में 10 वर्ष की सेवा हो—40 प्रतिशत ।

संचालक सेवा आयोग (परामर्श से छूट) विनियम 1958, के प्राचीन अव तक कि अर्ती नियमों में स्पष्ट रूप से प्रत्याशा व्यवस्था न की गई हो, श्रेणी II में केन्द्रीय सेवा में नियुक्ति के लिए प्रवर्णन के सम्बन्ध में या केन्द्रीय सेवा श्रेणी II में शामिल पद के लिए किसी अधिकारी को जो श्रेणी II में केन्द्रीय सेवा या श्रेणी III में केन्द्रीय सेवा का पहले सेही सदस्य हो, उसके लिए आयोग से परामर्श कचना आवश्यक नहीं होता । इस व्यवस्था को ध्यान में रखते हुए, दिल्ली प्रशासन के अधीन, गवर्नमेंट उच्चतर जाष्ठविक स्कूल के बाइस प्रिंसिपलों के पद आयोग के क्षेत्राधिकार से बाहर हैं । विभागीय पदोन्नति द्वारा भरे जाने वाले श्रेणी I तथा श्रेणी II के पदों में अनुसूचित जातियों और अनुसूचित जनजातियों के सदस्यों के लिए भारण रिक्तियों में कोई व्यवस्था नहीं की गई है । इसके अलावा पदोन्नति के लिए पात्रता के क्षेत्र में अनुसूचित जातियों, अनुसूचित जनजातियों के कोई व्यक्ति नहीं है । इन परिस्थितियों में, अनुसूचित जातियों और

अनुसूचित जनजातियों की पदोन्नति में प्रतिनिधित्व देने का प्रयत्न नहीं उठता ।

**Recruitment of Scheduled Castes and Scheduled Tribes**

410. SHRI AMBESH : Will the PRIME MINISTER be pleased to refer to the reply given to Unstarred Question No. 2328 on the 16th June, 1971 regarding recruitment of Scheduled Castes and Scheduled Tribes and state :

(a) whether the requisite information has since been collected ; and

(b) if so, whether it will be laid on the Table of House ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA): (a) and (b). The requisite information has so far been received from 32 Ministries/Departments. A statement showing the information received so far is placed on the Table of the House. [Placed in Library. See No. L.T-1001/71]

**Strictures against Chairma of British India Corporation, Kanpur**

411. SHRI AMBESH : Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state :

(a) whether the Inquiry Commission has passed strictures against the Chairman of the British India Corporation, Kanpur ; and

(b) if so, the main points of the strictures ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI GHANSHYAM OZA) : (a) and (b). The Investigating Authority on the affairs of British India Corporation Ltd. , Kanpur had stated in its Report that the role of the Chairman of the Board of Directors of the British India